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NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH


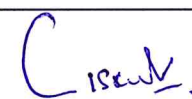
PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) SR No.4065/9/HDB/2017
NAME OF THE COMPANY	Vaayucon Greentech Private Limited
NAME OF THE PETITIONER(S)	Vani Biochem
NAME OF THE RESPONDENT(S)	Vaayucon Greentech Private Limited
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.B. Raju for V.S. Raju for petitioner	Advocate	Vbsaju@gmail.com 9849120947	
G. Sai Rama Krishna Vani Biochem, Proprietor	party	9441202498	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr.V.B.Raju, learned counsel for the Petitioner and Mr.Sai Rama Krishna, Proprietor of the Operational Creditor. He wanted time, since the Corporate Debtor has initiated for settlement. Post the case on 15.01.2018.



Member (Technical)



Member (Judicial)